ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/32455/2026	ARABINDA BAGH	JAGABANDHU SAHU	BOUDH /110 /2024
	BLAPL/11329/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000039/2024
2	D-BLAPL/32569/2026	LINGARAJ PARIDA @ TAPU	SOUMYA JYOTI BISWAL	BOUDH /474 /2025
	BLAPL/11330/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud
		STATE OF ODISHA		CT/0000535/2025
3	D-BLAPL/32305/2026	SUMANTA KUMBHAR @ CHHUTA	SAROJ KUMAR MISHRA	JUJUMURA /66 /2026
	BLAPL/11331/2026	VS	VS	1ST A.D.J., SAMBALPUR(Sambalpur)
		STATE OF ODISHA		ST/0000155/2026
4	D-BLAPL/32577/2026	USMAN ARANKODE PUTHAN PEEDIYAKKAL	RAJIB LOCHAN PATTNAIK	PADWA /95 /2026
	BLAPL/11332/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000102/2026
5	D-BLAPL/32779/2026	KAILASH SETHI	BISWARANJAN DALAI	MAHANGA /400 /2026
	BLAPL/11333/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC,MAHANG
		STATE OF ODISHA		GR/0000617/2026
6	D-BLAPL/32311/2026	GULAN MALIK@GULAN@ABINASH ROUT	BISWARANJAN DALAI	PATTAMUNDAI MODEL /343 /2024
	BLAPL/11334/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTA
		STATE OF ODISHA		GR/0000886/2024
7	D-BLAPL/32434/2026	DHANURJAYA MURIA	SATYANARAYAN MISHRA	ORKEL /72 /2026
	BLAPL/11335/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000095/2026
8	D-BLAPL/32572/2026	ARUN KUMAR KARANA @MUSA @ARUN KU KARAN	SANTOSH KUMAR MAHANTY	KABISURYANAGAR (KODALA) /202 /20
	BLAPL/11336/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		ST/0000112/2020
9	D-BLAPL/32443/2026	RAGHUNATH SAHU @ RAGHU SAHU	SITIKANT MISHRA	NAWAPARA /230 /2026
	BLAPL/11337/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
		STATE OF ODISHA		CT/0000874/2026
10	D-BLAPL/32575/2026	PREM @ SONA BEG @ BECK	SIDHARTHA SANKAR RAY (2)	BARGAON /89 /2015
	BLAPL/11338/2026	VS	VS	DISTRICT & SESSIONS JUDGE,SUNDER
		STATE OF ODISHA		ST/0000010/2024
11	D-BLAPL/32261/2026	PINKU @ ASISH KUMAR SWAIN	GURUPRASAD BEHERA	BERHAMPUR /112 /2025
	BLAPL/11339/2026	VS	VS	A.D.J., NILGIRI(Baleshwar)
		STATE OF ODISHA		ST/0000114/2025

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CASES REGISTERED REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/32446/2026	SUMANTA DALEI	AMULYA RATNA PANDA	GOCHHAPADA /156 /2025
	BLAPL/11340/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		CT/0000096/2025
13	D-BLAPL/32379/2026	BAPUN PRADHAN	AMIT KUMAR NATH	NALCO /348 /2026
	BLAPL/11341/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
		STATE OF ODISHA		GR/0001995/2026
14	D-BLAPL/32579/2026	KANHA ROUL	AMLAN SHAKTI PAUL	/ /0
	BLAPL/11342/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000507/2026
15	D-BLAPL/32473/2026	SANDEEP SAHU@SANDIP SAHU	PARTHA SARATHI DAS	POLASARA PS /647 /2023
	BLAPL/11343/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		STATE OF ODISHA		ST/0000101/2024
16	D-BLAPL/32500/2026	NIRMAL JENA @ PAGULU	DALIRANI BEHURAY	ANANTPUR /266 /2026
	BLAPL/11344/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001469/2026
17	D-BLAPL/32502/2026	PINKU SUNA	PRIYABRATA PRIYARANJAN SAHOO	BADMAL /297 /2026
	BLAPL/11345/2026	VS	VS	J.M.F.C.,JHARSUGUDA(Jharsuguda)
		STATE OF ODISHA		CT/0000831/2026
18	D-BLAPL/32458/2026	BIBHU JENA	LAMBODOR ACHARI	BHANJANAGAR /1000 /2026
	BLAPL/11346/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG
		STATE OF ODISHA		GR/0001730/2026
19	D-BLAPL/32580/2026	N. UDHAYA KUMAR	RAJIB LOCHAN PATTNAIK	/ /0
	BLAPL/11347/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000085/2026
20	D-BLAPL/32035/2026	BINOD JHARA	BHABANI SHANKAR DASPARIDA	BINIKA /58 /2025
	BLAPL/11348/2026	VS	VS	SPECIAL JUDGE (POCSO), SONEPUR(So
		STATE OF ODISHA		Spl/0000007/2025
21	D-BLAPL/32154/2026	MD.SALMAN	BISWARANJAN DALAI	KUTRA /181 /2026
	BLAPL/11349/2026	VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)
		STATE OF ODISHA		GR/0000935/2026
22	D-BLAPL/32617/2026	HALA @HALADHAR KISHAN	JAGABANDHU SAHU	DHARUADIHI /194 /2026
	BLAPL/11350/2026	VS	VS	J.M.F.C., (R), SUNDARGARH(Sundargarh)
		STATE OF ODISHA		GR/0000562/2026
23	D-BLAPL/32608/2026	SUBARAO KHARA	BIJAYA KUMAR RAGADA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11351/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000085/2026
24	D-BLAPL/31582/2026	PRAKASH KUMAR ROUT	SURYAKANTA DWIBEDI	BHANJANAGAR /795 /2026
	BLAPL/11352/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam
		STATE OF ODISHA		Spl/0000036/2026
25	D-BLAPL/32506/2026	KISHOR NAIK	KIRTAN DANG	BOLANGIR SADAR /362 /2026
	BLAPL/11353/2026	VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
		STATE OF ODISHA		Spl/0000033/2026
26	D-CMP/50451/2026	PUSPANJALI MOHARATHI	SAMIR KUMAR MISHRA, (SR.ADV.)	/ /
	CMP/1841/2026	VS	VS	2ND A.D.J.,PURI(Puri)
		ULLASH SAMANTARAY		Fao/0000062/2015
27	D-CONTC/50652/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7346/2026	VS	VS	()
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
28	D-CONTC/50667/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7347/2026	VS	VS	()
		THE ENGINEER IN CHIEF, NIRMAN SOUDHA, BHUBANESWAR		//
29	D-CONTC/50654/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT ,CUTTACK	ADV.	/ /
	CONTC/7348/2026	VS	VS	()
		THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT,ODISHA		//
30	D-CONTC/50656/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7349/2026	VS	VS	()
		THE EXECUTIVE ENGINEER , RURAL WORKS DIVISION, BARIPADA		//
31	D-CONTC/50670/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7350/2026	VS	VS	()
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//
32	D-CONTC/50664/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7351/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY,WORKS DEPARTMENT,BHUBANESWAR		//
33	D-CONTC/50662/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7352/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPTARTMENT, BHUBANESWAR		//
34	D-CONTC/50648/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7353/2026	VS	VS	()

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CASES REGISTERED REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		THE ENGINEER-IN-CHIEF(R AND B), BHUBANESWAR		//
35	D-CONTC/50672/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7354/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
36	D-CONTC/50661/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7355/2026	VS	VS	()
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//
37	D-CONTC/50643/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7356/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPT., BHUBANESWAR		//
38	D-CONTC/50645/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7357/2026	VS	VS	()
		THE SECRETARY, WATER RESOURCES DEPARTMENT,ODISHA		//
39	D-CONTC/50649/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7358/2026	VS	VS	()
		THE CHIEF OF ENGINEER RURAL WORKS(I),ORGANISATION,BHUBANESWAR		//
40	D-CONTC/50651/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7359/2026	VS	VS	()
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
41	D-CONTC/50665/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7360/2026	VS	VS	()
		SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
42	D-CONTC/50659/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7361/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPT., BHUBANESWAR		//
43	D-CONTC/50660/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7362/2026	VS	VS	()
		THE SUPERINTENDING ENGINEER, ELECTRICAL CIRCLE,(R AND B), ODISHA,BHUBANESWAR		//
44	D-CONTC/50650/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7363/2026	VS	VS	()
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
45	D-CONTC/50666/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7364/2026	VS	VS	()
		THE SUPERINTENDING ENGINEER, PUBLIC HEALTH SOUTHERN DIVISION, BERHAMPUR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CONTC/50653/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7365/2026	VS	VS	()
		THE SECRETARY, WORKS DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR		//
47	D-CONTC/50669/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7366/2026	VS	VS	()
		ENGINEER IN CHIEF(CIVIL), ODISHA, BHUBANESWAR		//
48	D-CONTC/50642/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7367/2026	VS	VS	()
		THE SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
49	D-CONTC/50663/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7368/2026	VS	VS	()
		THE SECRETARY, ENGINEER-IN-CHIEF(CIVIL), ODISHA, BHUBANESWAR		//
50	D-CONTC/50657/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7369/2026	VS	VS	()
		THE CHIEF ENGINEER ROADS, BHUBANESWAR		//
51	D-CONTC/50673/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7370/2026	VS	VS	()
		THE ENGINEER IN CHIEF CUM SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
52	D-CONTC/50647/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7371/2026	VS	VS	()
		THE EXECUTIVE ENGINEER, ROADS AND BUILDINGS DIVISION, JAGATSINGHPUR		//
53	D-CONTC/50655/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7372/2026	VS	VS	()
		THE EXECUTIVE ENGINEER, KHARIAR R AND B DIVISION, KHARIAR		//
54	D-CONTC/50668/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	/ /
	CONTC/7373/2026	VS	VS	()
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
55	D-CONTC/50644/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7374/2026	VS	VS	()
		SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
56	D-CONTC/50671/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7375/2026	VS	VS	()
		THE COMMISSIONER-CUM-SECRETARY WATER RESOURCES DEPARTMENT, BHUBANESWAR		//
57	D-CONTC/50658/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7376/2026	VS	VS	()
		THE ENGINEER-IN-CHIEF(CIVIL), BHUBANESWAR		//
58	D-CONTC/50646/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	/ /
	CONTC/7377/2026	VS	VS	()
		THE ENGINEER-IN-CHIEF-CUM-SECRETARY, WORKS DEPARTMENT, BHUBANESWAR		//
59	D-CRLA/30207/2026	INFORMANT	DEEPAK RANJAN SUNDARAY	CHANDANPUR /156 /2024
	CRLA/1006/2026	VS	VS	AD-HOC A.D.J.,(FTSC),PURI(Puri)
		STATE OF ODISHA		TR/0000018/2025
60	D-CRLA/30310/2026	SAGAR KUMAR NAIK@PINKU	DUSMANTA KUMAR JENA	PANDAPADA /113 /2025
	CRLA/1007/2026	VS	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
		STATE OF ODISHA		Spl/0000062/2025
61	D-CRLA/27000/2026	PRADEEP DAS	ASHREET BEHERA	GOPALPUR /108 /2024
	CRLA/1008/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAM
		STATE OF ODISHA		ST/0000300/2024
62	D-CRLA/28500/2026	JITU@JITENDRA HALBA@JEETENDRA HALBA	UMAKANTA BARIK	KUNDEI /71 /2025
	CRLA/1009/2026	VS	VS	SPECIAL JUDGE(POCSO), NABARANGP
		STATE OF ODISHA		TR/0000043/2025
63	D-CRLA/31747/2026	JUDHISTIRA SAHOO	BIBHUTI BHUSAN SWAIN	KANIHA /319 /2021
	CRLA/1010/2026	VS	VS	SPECIAL JUDGE,TALCHER(Anugul)
		STATE OF ODISHA		Spl/0000003/2022
64	D-CRLA/28676/2026	BANGALI MALIK	SURESH CHANDRA PRADHAN	MAHAKALPARA /21 /2021
	CRLA/1011/2026	VS	VS	SPECIAL JUDGE (POCSO), KENDRAPAR
		STATE OF ODISHA		Spl/0000013/2021
65	D-CRLA/30560/2026	SANJAYA @ MITHUN PRADHANI	KHAGESWAR BEHERA	GOLAMUNDA /70 /2026
	CRLA/1012/2026	VS	VS	SPECIAL JUDGE(POCSO),BHAWANIPAT
		STATE OF ODISHA		Spl/0000390/2026
66	D-CRLMA/29640/2026	VICTIM	JYOTIRMAYA SAHOO	BOLAGARH P.S. /312 /2025
	CRLMA/132/2026	VS	VS	J.M.F.C.,KHURDA(Khordha)
		STATE OF ODISHA		GR/0001072/2025
67	D-CRLMC/32338/2026	SUBAL KUMAR SAHOO	SIDDHARTHA PRASAD MISHRA	BALASORE VIGILANCE /34 /2020
	CRLMC/3956/2026	VS	VS	SPL.JUDGE (VIG),BALASORE(Baleshwar)
		STATE OF ODISHA(VIG.)		GR/0000021/2020
68	D-CRLMC/32635/2026	SASHI JENA	SANTOSH KUMAR MAHANTY	POLASARA PS /21 /2010
	CRLMC/3957/2026	VS	VS	A.D.J.,KODALA(Ganjam)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		ST/0000044/2024
69	D-CRLMC/30467/2026	RAKESH KUMAR SINGH	AMIT SUJAT BISWAL	GUDARI /41 /2022
	CRLMC/3958/2026	VS	VS	SPECIAL JUDGE,GUNUPUR(Rayagada)
		STATE OF ODISHA		TR/0000066/2022
70	D-CRLMC/31014/2026	BASANTA KUMAR MALLICK	SUBRAT SATPATHY	VIGILANCE PS (BERHAMPUR) /10 /2007
	CRLMC/3959/2026	VS	VS	SPECIAL JUDGE (VIG),BERHAMPUR(Ga
		STATE OF ODISHA		GR/0000023/2007
71	D-CRLMC/31912/2026	DILESWAR BHUE	ARUN KUMAR BUDHIA	SAMBALPUR VIGILANCE /58 /2019
	CRLMC/3960/2026	VS	VS	SPL.JUDGE(VIG.),SAMBALPUR(Sambalp
		STATE OF ODISHA(VIG.)		GR/0000025/2019
72	D-CRLMC/32459/2026	TANAY KUMAR NANDI	BIBHUTI BHUSAN MISHRA	ROURKELA VIGILANCE /14 /2025
	CRLMC/3961/2026	VS	VS	SPL.JUDGE (VIG), SUNDERGARH(Sunda
		STATE OF ODISHA		GR/0000011/2025
73	D-CRLMP/32385/2026	ASHOK BAG	DEBABRATA RATH	/ /0
	CRLMP/1804/2026	VS	VS	()
		STATE OF ODISHA		//
74	D-CRLMP/32439/2026	KABITA SAHOO	NIRMAL RANJAN ROUTRAY	/ /
	CRLMP/1805/2026	VS	VS	()
		STATE OF ODISHA		//
75	D-CRLMP/32420/2026	KARUNAKARA SINGH	BIDHUBHUSANA MOHAPATRA	KHURDA SADAR /97 /2025
	CRLMP/1806/2026	VS	VS	()
		STATE OF ODISHA		//
76	D-CRLMP/32360/2026	SAMEER PATTNAIK	AYUSH PATTNAIK	BALIANTA P.S. /115 /2005
	CRLMP/1807/2026	VS	VS	()
		STATE OF ODISHA		//
77	D-CRLMP/32335/2026	SHREETAM NANDA	PRAVASHA PUJAREE PARIDA	/ /0
	CRLMP/1808/2026	VS	VS	()
		KAJOL TRIPATHY		//
78	D-CRLMP/32504/2026	DILLIP RANJAN PARIDA	SUSHREE ARMITA NANDA	DHAULI PS /198 /2026
	CRLMP/1809/2026	VS	VS	()
		STATE OF ODISHA		//
79	D-CRLMP/32086/2026	DR. SARADAPRASAD MISHRA	ASHIS KUMAR MISHRA	/ /0
	CRLMP/1810/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMP/32272/2026	SOMANATH BEHERA	KUMAR PRAJWAL	/ /0
	CRLMP/1811/2026	VS	VS	()
		STATE OF ODISHA		//
81	D-CRLMP/31479/2026	PRATIMA SAHU	JANMEJAYA KATIKIA	UDALA /280 /2024
	CRLMP/1812/2026	VS	VS	()
		STATE OF ODISHA		//
82	D-ITA/50078/2026	ITO, WARD, 1, BARIPADA	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	/ /
	ITA/16/2026	VS	VS	INCOME TAX APPEALATE TRIBUNAL,C
		JENAMANI MOHANTA		ITA/0000473/2026
83	D-ITA/49815/2026	THE MAHANAGAR CREDIT CO-OPERATIVE SOCIETY LIMITED,CUTTACK	JANMEJAYA DASH	/ /
	ITA/17/2026	VS	VS	()
		THE PRINCIPAL COMMISSIONER OF INCOME-TAX BHUBANESWAR		//
84	D-ITA/50076/2026	PCIT-1, AYAKAR BHAWAN, BHUBANESWAR	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	/ /
	ITA/18/2026	VS	VS	()
		TAPAS KUMAR SARANGI		//
85	D-LAA/49260/2026	LAND ACQUISITION ZONE OFFICER OF KHURDHA ROAD BALANGIR NEW BG RAIL LINE PROJECT, KHURDA	SWAYAMBHU MISHRA,A.S.C	/ /
	LAA/179/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		UMESH PRADHAN		LA/0000096/2024
86	D-LAA/49261/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD BALANGIR NEW BG RAIL LINE PROJECT, KHURDA	SWAYAMBHU MISHRA,A.S.C	/ /
	LAA/180/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		MACHHINDRA AMAT		LA/0000097/2023
87	D-LAA/49259/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE PROJECT, KHURDA	SWAYAMBHU MISHRA,A.S.C	/ /
	LAA/181/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		BIRANCHI BHUKTA		LA/0000095/2023
88	D-RSA/47759/2026	MIRZA RAHEMAT BEG	KSHIROD KU. ROUT	/ /
	RSA/531/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		STATE OF ODISHA		RFA/0000114/2025
89	D-STREV/45758/2026	M/S. JAY BHARAT SPICES PVT.LTD., CUTTACK	BIBHUTI BHUSAN PANDA	/ /
	STREV/38/2026	VS	VS	JUDICIAL MEMBER, ODISHA SALES TA
		STATE OF ODISHA		SA/0000024/2020
90	D-STREV/45750/2026	M/S. JAY BHARAT SPICES PVT. LTD.CUTTACK	BIBHUTI BHUSAN PANDA	/ /
	STREV/39/2026	VS	VS	JUDICIAL MEMBER, ODISHA SALES TA
		STATE OF ODISHA		SA/0000058/2019
91	D-WA/48591/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1440/2026	VS	VS	()
		SMITA DAS		//
92	D-WA/48560/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	/ /
	WA/1441/2026	VS	VS	()
		DEBAJANI MOHANTY		//
93	D-WA/48593/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	/ /
	WA/1442/2026	VS	VS	()
		HRUSHIKESH MOHANTY		//
94	D-WA/48238/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	/ /
	WA/1443/2026	VS	VS	()
		SAKUNTALA PANIGRAHI		//
95	D-WP(C)/49721/2026	UNION OF INDIA	ABHISHEK MOHANTY	/ /
	WP(C)/34958/2026	VS	VS	()
		DHOBARAM SWAIN		//
96	D-WP(C)/48604/2026	SUPERINTENDING ENGINEER, OF PUBLIC HEALTH DIVISION OF CUTTACK	DEBASHIS TRIPATHY, A.G.A	/ /
	WP(C)/34959/2026	VS	VS	()
		BALABHADRA PRASAD DAS		//
97	D-WP(C)/49785/2026	SUBASH SAHOO	RANJIT MOHANTY	/ /
	WP(C)/34960/2026	VS	VS	()
		STATE OF ODISHA		//
98	D-WP(C)/48607/2026	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION, CUTTCK	DEBASHIS TRIPATHY, A.G.A	/ /
	WP(C)/34961/2026	VS	VS	()
		GOLEKHA CHANDRA TRIPATHY		//
99	D-WP(C)/49240/2026	RAKESH KUMAR PANDA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/34962/2026	VS	VS	()
		STATE OF ODISHA		//
100	D-WP(C)/49683/2026	AJAYA KUMAR JENA	DURGESH NARAYAN RATH	/ /
	WP(C)/34963/2026	VS	VS	()
		STATE OF ODISHA		//
101	D-WP(C)/49241/2026	ARJUN NAYAK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/34964/2026	VS	VS	()
		STATE OF ODISHA		//
102	D-WP(C)/50465/2026	ARUNA KUMAR NAYAK	LALIT MOHAN NANDA	/ /
	WP(C)/34965/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
103	D-WP(C)/50422/2026	BULU GOUDA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34966/2026	VS	VS	()
		STATE OF ODISHA		//
104	D-WP(C)/50299/2026	GANGADHAR MAHARANA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34967/2026	VS	VS	()
		STATE OF ODISHA		//
105	D-WP(C)/49783/2026	MANJULA KUMAR SETHI	SOUBHAGYA KUMAR DASH	/ /
	WP(C)/34968/2026	VS	VS	()
		THE CHIEF EXECUTIVE OFFICER, TPSODL, BERHAMPUR		//
106	D-WP(C)/50423/2026	UMAKANTA MOHANTY	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34969/2026	VS	VS	()
		STATE OF ODISHA		//
107	D-WP(C)/49744/2026	M/S.RAJKUMAR SAMAL,BJB NAGAR, BHUBANESWAR	BHABANI PRASAD MOHANTY	/ /
	WP(C)/34970/2026	VS	VS	()
		THE ASST.COMMISSIONER GST AND CENTRAL EXCISE, BHUBANESWAR		//
108	D-WP(C)/50424/2026	RANJAN SAHOO	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34971/2026	VS	VS	()
		STATE OF ODISHA		//
109	D-WP(C)/49650/2026	PRAFULLA MOHANTY	SWARUP KUMAR PATNAIK	/ /
	WP(C)/34972/2026	VS	VS	()
		UNION OF INDIA		//
110	D-WP(C)/49749/2026	SANTOSHPUR SERVICE COOPERATIVE SOCIETY, BALASORE	RAMA CHANDRA JENA	/ /
	WP(C)/34973/2026	VS	VS	()
		STATE OF ODISHA		//
111	D-WP(C)/50367/2026	THE SRADHA INSTITUTION OF HEALTH SCIENCE,CUTTACK	GOPAL PRASAD JENA	/ /
	WP(C)/34974/2026	VS	VS	()
		STATE OF ODISHA		//
112	D-WP(C)/50277/2026	RAJAN BHUTIA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34975/2026	VS	VS	()
		STATE OF ODISHA		//
113	D-WP(C)/50429/2026	PUSPANJALI SAHU	TAPAN KUMAR BISWAL	/ /
	WP(C)/34976/2026	VS	VS	()
		STATE OF ODISHA		//

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114	D-WP(C)/50428/2026	SUNITA BEHERA	TAPAN KUMAR BISWAL	/ /
	WP(C)/34977/2026	VS	VS	()
		STATE OF ODISHA		//
115	D-WP(C)/50279/2026	SANKAR SWAIN	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34978/2026	VS	VS	()
		STATE OF ODISHA		//
116	D-WP(C)/49761/2026	DILLIP KUMAR SWAIN	RAJESH RANJAN SAHOO	/ /
	WP(C)/34979/2026	VS	VS	()
		THE UNION OF INDIA, BHUBANESWAR		//
117	D-WP(C)/50285/2026	SIMANCHAL MALIK	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34980/2026	VS	VS	()
		STATE OF ODISHA		//
118	D-WP(C)/50466/2026	THE SCHOOL OF LIFE SCIENCE, ANGUL	GOPAL PRASAD JENA	/ /
	WP(C)/34981/2026	VS	VS	()
		STATE OF ODISHA		//
119	D-WP(C)/50286/2026	KISHOR CHANDRA GOUDA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34982/2026	VS	VS	()
		STATE OF ODISHA		//
120	D-WP(C)/50468/2026	AJAYA KUMAR PANDA	LALIT MOHAN NANDA	/ /
	WP(C)/34983/2026	VS	VS	()
		STATE OF ODISHA		//
121	D-WP(C)/49764/2026	SIBA BEHERA	DR.PURUSOTTAM CHULI	/ /
	WP(C)/34984/2026	VS	VS	()
		STATE OF ODISHA		//
122	D-WP(C)/50291/2026	PRABHAT KUMAR SAHU	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34985/2026	VS	VS	()
		STATE OF ODISHA		//
123	D-WP(C)/50487/2026	JAGADISWAR PATNAIK	RAMDAS ACHARY	/ /
	WP(C)/34986/2026	VS	VS	()
		STATE OF ODISHA		//
124	D-WP(C)/50293/2026	MANOJ KUMAR SAHU	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/34987/2026	VS	VS	()
		STATE OF ODISHA		//
125	D-WP(C)/49776/2026	HEMANTA KUMAR BEHERA	ADYASIDHI MISHRA	/ /

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	WP(C)/34988/2026	VS	VS	()
		STATE OF ODISHA		//
126	D-WP(C)/50495/2026	SUSIL KUMAR PRUSTY	ALOK KUMAR PANDA	/ /
	WP(C)/34989/2026	VS	VS	()
		STATE OF ODISHA		//
127	D-WP(C)/50497/2026	SRINATH MISHRA	TUKUNA KUMAR MISHRA	/ /
	WP(C)/34990/2026	VS	VS	()
		STATE OF ODISHA		//
128	D-WP(C)/49781/2026	BASANT SAHOO	JENAMANI JEEBAN JYOTI	/ /
	WP(C)/34991/2026	VS	VS	()
		STATE OF ODISHA		//
129	D-WP(C)/49444/2026	BHARATI PATTNAIK	DR.PURUSOTTAM CHULI	/ /
	WP(C)/34992/2026	VS	VS	()
		STATE OF ODISHA		//
130	D-WP(C)/49768/2026	THE STATESMAN LTD., KOLKATA	HRUDANANDA MOHAPATRA	/ /
	WP(C)/34993/2026	VS	VS	()
		THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//
131	D-WP(C)/49700/2026	MANASI OJHA	SOURAV DAS	/ /
	WP(C)/34994/2026	VS	VS	()
		UNIVERSITY GRANTS COMMISSION, NEW DELHI		//
132	D-WP(C)/49771/2026	E.ANIL KUMAR SENAPATI	SUDHIR KUMAR MALLICK	/ /
	WP(C)/34995/2026	VS	VS	()
		STATE OF ODISHA		//
133	D-WP(C)/50063/2026	BIJNA KANTA PRADHAN	STITHI DAS	/ /
	WP(C)/34996/2026	VS	VS	()
		STATE OF ODISHA		//
134	D-WP(C)/49415/2026	ASHOK KUMAR ROUT	BIBEKANANDA BAISAKH	/ /
	WP(C)/34997/2026	VS	VS	()
		STATE OF ODISHA		//
135	D-WP(C)/49734/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION DIVISION	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/34998/2026	VS	VS	()
		SUSANTA KUMAR DAS		//
136	D-WP(C)/49767/2026	SUNITA KHANDA	DEBASISH PATNAIK	/ /
	WP(C)/34999/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		SURYANNARAYAN PANIGRAHI		//
137	D-WP(C)/49735/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION DIVISION	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/35000/2026	VS	VS	()
		SACHI PRADHAN		//
138	D-WP(C)/49751/2026	PRATAP CHANDRA DAS	RAJESH RANJAN SAHOO	/ /
	WP(C)/35001/2026	VS	VS	()
		UNION OF INDIA		//
139	D-WP(C)/50061/2026	TRUPTIMAYEE UTTARAKABAT	STITHI DAS	/ /
	WP(C)/35002/2026	VS	VS	()
		STATE OF ODISHA		//
140	D-WP(C)/49664/2026	UMAKANTA DHAL	SUBRATA PANDA	/ /
	WP(C)/35003/2026	VS	VS	()
		STATE OF ODISHA		//
141	D-WP(C)/49736/2026	THE SUPERINTENDING ENGINEER, PURI IRRIGATION DIVISION	PRABIR KUMAR RAY, A.G.A	/ /
	WP(C)/35004/2026	VS	VS	()
		NARAYAN PATI		//
142	D-WP(C)/48490/2026	MOHAMMED JABIR KHAN @ MOHMMED JABIR ALI KHAN	ANANGA KUMAR OTTA	/ /
	WP(C)/35005/2026	VS	VS	()
		STATE OF ODISHA		//
143	D-WP(C)/50376/2026	AKSHAYA KUMAR MOHAPATRA	NIRANJAN NAYAK	/ /
	WP(C)/35006/2026	VS	VS	()
		STATE OF ODISHA		//
144	D-WP(C)/50558/2026	MUNA PATRA	SUKANTA KUMAR DALAI	/ /
	WP(C)/35007/2026	VS	VS	()
		STATE OF ODISHA		//
145	D-WP(C)/49737/2026	SATYA ALEKHA MAHIMA DHARMA, KAUPINDHARI SAMITI, DHENKANAL	GAJENDRANATH ROUT	/ /
	WP(C)/35008/2026	VS	VS	()
		STATE OF ODISHA		//
146	D-WP(C)/50564/2026	SAGAR CONSTRUCTION, KATAKA	SUKANTA KUMAR DALAI	/ /
	WP(C)/35009/2026	VS	VS	()
		STATE OF ODISHA		//
147	D-WP(C)/49740/2026	AMITA SASMAL	IN PERSON	/ /
	WP(C)/35010/2026	VS	VS	()
		STATE OF ODISHA		//

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148	D-WP(C)/50450/2026	JYOTIRANJAN PAIKARAY	GOPABANDHU DASH	/ /
	WP(C)/35011/2026	VS	VS	()
		THE PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL(DRT), ORISSA, CUTTACK		//
149	D-WP(C)/49636/2026	SIMI BOTHALA	NIRANJAN PANDA	/ /
	WP(C)/35012/2026	VS	VS	()
		STATE OF ODISHA		//
150	D-WP(C)/49782/2026	MANKI LANGURI	SOUMYA MISHRA	/ /
	WP(C)/35013/2026	VS	VS	()
		THE MANAGEMENT OF M/S. IDCOL KALINGA IRON WORKS, KEONJHAR		//
151	D-WP(C)/49766/2026	BHARAT BAHADUR CHETRI	SUSHANT KUMAR PRADHAN (3)	/ /
	WP(C)/35014/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-WP(C)/49413/2026	ANANT KUMAR SHARMA	SUNIL KUMAR PANDA	/ /
	WP(C)/35015/2026	VS	VS	()
		STATE OF ODISHA		//
153	D-WP(C)/50420/2026	TAHALU SAHOO	PRASANNA KUMAR MISHRA	/ /
	WP(C)/35016/2026	VS	VS	()
		STATE OF ODISHA		//
154	D-WP(C)/47304/2026	MADAN GOPAL AGARWAL	SANJIB KUMAR BHANJADEO	/ /
	WP(C)/35017/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-WP(C)/49733/2026	SATYA ALEKHA MAHIMA DHARMA, KAUPINDHARI SAMITI	GAJENDRANATH ROUT	/ /
	WP(C)/35018/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WP(C)/47380/2026	CHANDRA SEKHAR GOUDA	SIDDHANT SARANGI	/ /
	WP(C)/35019/2026	VS	VS	()
		STATE BANK OF INDIA		//
157	D-WP(C)/49790/2026	LALU KUMAR BAGH	RAJIB LOCHAN PATTNAIK	/ /
	WP(C)/35020/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WP(C)/49769/2026	RATNAKAR PRADHAN	KSHIROD KUMAR ROUT	/ /
	WP(C)/35021/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-WP(C)/49843/2026	SUKADEVA ROUT	MANOJA KUMAR KHUNTIA	/ /

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	WP(C)/35022/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/49844/2026	SK.SAHID	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35023/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/49845/2026	SANATAN PARIDA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35024/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WP(C)/49824/2026	BIDYUTPRAVA SATAPATHY	RAJESH RANJAN SAHOO	/ /
	WP(C)/35025/2026	VS	VS	()
		UNION OF INDIA		//
163	D-WP(C)/45737/2026	RAMESH CHANDRA DASMOHAPATRA	MANA MOHAN PATTANAIK	/ /
	WP(C)/35026/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/49846/2026	ANIL KUMAR MOHANTY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35027/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/49062/2026	KALINGA WARRIORS (PARTNERSHIP FIRM),CUTTACK	DEBA PRASAD MISHRA	/ /
	WP(C)/35028/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/49847/2026	DOLOGOBINDA SAHOO	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35029/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/49453/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KEONJHAR	BISWABARA DASH, A.S.C	/ /
	WP(C)/35030/2026	VS	VS	()
		PURNA CHANDRA RANSINGH		//
168	D-WP(C)/50492/2026	DEBASHIS SAHU	DIPTI RANJAN BHOKTA	/ /
	WP(C)/35031/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/49848/2026	SASHIKALA PRADHAN	LAXMIKANTA MOHANTY	/ /
	WP(C)/35032/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-WP(C)/49849/2026	BISWA PRATAP RAY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35033/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-WP(C)/49719/2026	SUBASH MEHER	KSHIROD KUMAR ROUT	/ /
	WP(C)/35034/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/49851/2026	DHARANIDHAR BEHERA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35035/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WPCRL/32775/2026	BARSHA PARIDA @ BARSHA PRIYADARSINI PRADHAN	BHARAT JALLI	TANGI (KHURDA) /379 /2026
	WPCRL/135/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-ABLAPL/31959/2026	GOBINDA MANDAL @ MONDAL	HARIKRUSHNA PANIGRAHI	ORKEL /291 /2026
	ABLAPL/12262/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-ABLAPL/30569/2026	UMAKANTA GIRI	DIBAKAR BISWAL	BHOGRAI /287 /2026
	ABLAPL/12263/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-ABLAPL/32454/2026	KALPANA MOHANTY	DILLIP KUMAR RAY	BALASORE VIGILANCE /25 /2026
	ABLAPL/12264/2026	VS	VS	()
		STATE OF ODISHA(VIG.)		//
177	D-ABLAPL/31006/2026	DHARMENDRA BISWAL	SANJIT MISHRA	JODAPADAR /66 /2016
	ABLAPL/12265/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-ABLAPL/32195/2026	PRAVAKAR NAYAK	SATYA RANJAN MULIA	RANPUR /262 /2016
	ABLAPL/12266/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-ABLAPL/32402/2026	BASANTI DUTTA	BIBHUTI RANJAN MOHANTY	BASTA /477 /2026
	ABLAPL/12267/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-ABLAPL/32414/2026	RAJENDRA NAYAK @ CHAND NAYAK @ CHANDU	SAPAN KUMAR LENKA	BENTKAR (42 MOUZA) UPD CUTTACK
	ABLAPL/12268/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-ABLAPL/32334/2026	SHEIKH SARFARAZ @ MD.SARFRAJ	MANAS KUMAR CHAND	MAHILA P.S. BUXIBAZAR /88 /2026
	ABLAPL/12269/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-ABLAPL/32682/2026	NIKHIL AGARWAL	PABITRA KUMAR NAYAK	MAHILA PS,SEC-3,ROURKELA /29 /2026
	ABLAPL/12270/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-ABLAPL/32484/2026	SK. SAHIDDIN	HEMANT KU. TRIPATHY	/ /0
	ABLAPL/12271/2026	VS	VS	J.M.F.C.,TIGIRIA(Cuttack)
		STATE OF ODISHA		2(A)CC/0000046/2026
184	D-ABLAPL/32345/2026	AMLI MURMU @ HIRAMANI MURMU	GIRIJA PRASAD DUTTA	RAIRANGPUR TOWN /306 /2025
	ABLAPL/12272/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-ABLAPL/32509/2026	SUMITRA BHOLA @ SUMITRA BHOL	TARA PRASAD MOHAPATRA	PURI SADAR /452 /2026
	ABLAPL/12273/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-ABLAPL/32513/2026	PAPU SINGH	JAYANTA KUMAR MAJHI	/ /0
	ABLAPL/12274/2026	VS	VS	S.D.J.M.,NILAGIRI(Baleshwar)
		STATE OF ODISHA		2(B)CC/0000014/2026
187	D-ABLAPL/32346/2026	BHIMA CHARAN KISKU @ BHIMA KISKU	GIRIJA PRASAD DUTTA	RAIRANGPUR TOWN /306 /2025
	ABLAPL/12275/2026	VS	VS	()
		STATE OF ODISHA		//